

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 18th JULY, 2024, 02:30 P.M.

**IA(IBC)/51/GB/2020
IA(IBC)/78/GB/2024 In IA(IBC)/51/GB/2020
IA(IBC)/137/GB/2024
In CP (IB)/9/GB/2019**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Stressed Assets Stabilization Fund Vs National Plywood Industries Ltd
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. Y. Chheda, Adv
Mr. M. Sharma, Adv.

For Respondent (s) : Mr. Abhijeet Sarkar, Adv.
Ms. Somdatta Mukherjee, Adv. For R-2
Mr. Amit Pareek, CS

ORDER

IA(IBC)/137/GB/2024

Ld. Counsel Mr. Y. Chheda appears on behalf of Stressed Assets Stabilization Fund. Ld. Authorized Representative CS Mr. Amit Pareek is present for R-1 and Ld. Counsel Mr. Abhijeet Sarkar for R-2. Respondents accept notice. Seek two weeks' time to file reply affidavit. Time granted. Copy of replies thereof shall be served on the counsel on record for the applicant.

List the matter along with the main Company petition on **09.08.2024**.

All connected IAs to be tagged along on the aforesaid date.

IA(IBC)/51/GB/2020

In view of order passed today in IA(IBC)/137/GB/2024, matter adjourned to **09.08.2024**.

IA(IBC)/78/GB/2024 In IA(IBC)/51/GB/2020

In view of order passed today in IA(IBC)/137/GB/2024, matter adjourned to **09.08.2024**.

CP (IB)/9/GB/2019

In view of order passed today in IA(IBC)/137/GB/2024, matter adjourned to **09.08.2024**.

Sd/-
Satya Ranjan Prasad
Member (Technical)

Sd/-
Deep Chandra Joshi
Member (Judicial)